

Palmyrah and palm fibres.

(I) Manufacture of Fibre Fancy Article.

(J) Cane and Bamboo work.

(K) Manufacture of Fancy type of leather goods and embroidery leather products.

(L) Fruit and Vegetable processing and preservation.

(M) Chalk making.

(N) Manufacture of fancy shell, art-ware marble stone, art-ware conch shell and art-ware under lime Industry. These schemes are implemented all over India.

Recently activities like Tailoring, Preparation of Ready made Garments and Hosiery, Batik Work, Thread balls and wool Balling, Lachi making, Embroidery, Toys and Doll making, and manufacture of surgical bandages have been taken up for development which are ideally suited to women for which pattern of financial assistance already exists. The total participation of women under KVI Sector is 46 per cent.

Import of edible Oils

2129. DR. VASANT NIWRUTTI
PAWAR:
SHRI SIMON MARANDI:

Will the PRIME MINISTER be pleased to state:

(a) whether the government propose to import more edible oils during the current year to meet the demand of the consumers; and

(b) if so, the quantity of different types of edible oils proposed to be imported, the countries from which these will be imported

and the details of expenditure likely to be incurred on these imports?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). The Government has so far decided to import 1.5 lakh tonnes of Palmolein during the year 1991-92. Of this, 66, 000 MTS. has already been contracted by STC with suppliers from Malaysia and Singapore at the CIF Value of Rs. 63.16 crores. The remaining quantity has been kept earmarked for direct import by the States under a scheme formulated by the Central Government in this regard.

[*Translation*]

Food Processing Industries in Bihar

2130. SHRI SURYA NARAIN YADAV: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up any food processing industries in Bihar;

(b) if so, whether any such industry is proposed to be set up in Saharsa district; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) The Ministry of Food Processing industries does not have any proposal to set up food processing industries directly in any State. However, this Ministry has formulated several plan schemes under which assistance is provided to the State Govts., Co-operative Societies, public sector undertakings etc, for development industries. The Ministry of Food processing Industries, therefore, do